

(12)

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM



PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/158/CAA/17
NAME OF THE TRANSFEROR : BATEMAN ENGINEERING INDIA PVT LTD
NAME OF THE TRANSFERRE : TENOVA INDIA PVT LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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M/s. K. RAMASAMY

Counsel for Petitioner

ORDER

Counsel for the Petitioner present. Heard the arguments. **Reserved for orders.**


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)